

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 13th May, 2022

No. HC.VII-22/2022/ 3248 /A. The Officers of the Assam Judicial Service, who are transferred and posted in the newly created Districts of Bajali, Biswanath and Majuli, vide High Court's Notification No. HC.VII-23/2022/1851-1997/A. Dated 25/03/2022, are directed to join their respective posts on the day of inauguration of the above District Judicial Courts i.e. **21.05.2022 at 10-00 a.m.** positively.

By Order,
Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-22/2022/ 3249 - 3281 /A.

Dated 13.05.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judges (All).
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari for information and necessary action.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati

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14. Shri Rajib Goswami, Member, MACT, Sonitpur, Tezpur for information and necessary action.
15. Shri Abhijit Bhattacharyya, Special Judge, CBI, Assam, Addl. Court No.1, Chandmari, Guwahati for information and necessary action.
16. Shri Satyajit Khound, Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati for information and necessary action.
17. Smti Indira Barman, District and Sessions Judge, Darrang, Mangaldoi for information and necessary action.
18. Shri Biswajit Chakraborty, Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati for information and necessary action.
19. Smti Shabnom Choudhury, Principal Judge, Family Court No.1, Kamrup (M), Guwahati.
*She is directed to join in the District of Bajali on **21.05.2022 at 10-00 a.m.** positively.*
20. Shri Jogeswar Bora, Presiding Officer, Industrial Tribunal, Cachar, Silchar.
*He is directed to join in the District of Biswanath on **21.05.2022 at 10-00 a.m.** positively.*
21. Shri Nogen Senabaya Deori, Presiding Officer, Industrial Tribunal, Dibrugarh.
*He is directed to join in the District of Majuli on **21.05.2022 at 10-00 a.m.** positively.*
22. Shri Jitu Mani Barman, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi for information and necessary action.
23. Shri Bankim Sarma, Secretary, District Legal Services Authority, Jorhat.
*He is directed to join in the District of Majuli on **21.05.2022 at 10-00 a.m.** positively.*
24. Shri Abdus Sattar, Secretary, District Legal Services Authority, Biswanath Chariali
*He is directed to join in the District of Biswanath on **21.05.2022 at 10-00 a.m.** positively.*
25. Smti Barnani Goswami, Secretary, District Legal Services Authority, Sivasagar.
*She is directed to join in the District of Bajali on **21.05.2022 at 10-00 a.m.** positively.*
26. The Joint Registrar (_____), Gauhati High Court, Guwahati.
27. The Chief Judicial Magistrate, (All) for information and necessary action.
28. The Deputy Registrar (_____), Gauhati High Court, Guwahati
29. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
30. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website

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31. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
32. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
33. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

M. Nishan

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

13/05/2022